

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 736/2025

AJAY KUMAR CHANDRA PRAKASH BEHETI & ORS.

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

IA No. 258878/2024 - EXEMPTION FROM FILING O.T.

Date : 18-09-2025 This matter was called on for hearing today.

For Appellant(s) :

Mr. Saurabh Mishra, Adv.

Mr. Bharat Thakorlal Manubarwala, AOR

For Respondent(s) :

Mr. Arup Banerjee, AOR

Mr. Shiv Pratap Singh., Adv.

Mr. Kumar Rupak., Adv.

Ms. Kalra Sukhda Kishore, AOR

Ms. Vaasyati Chiran Bezbaruah, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 and 2 have already filed reply.

Service is complete on respondent No.3 through the concerned High Court but none has entered appearance.

Scanned soft copies of original records of High Court and Trial Court have been received. Let soft copy of the same be provided to the Ld. Counsels for the parties in light of Circular F.no.01/Judl./2025, dated 10.01.2025.

Registry to process the matter for listing before the Hon'ble Court, as per rules.